

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 47 of 2015 & 32 of 2015**

**Appeal No. 47 of 2015**

**Dated: 19<sup>th</sup> January, 2017**

**In the matter of:**

**Nabha Power Ltd. & Anr.**

**... Appellant(s)**

**Vs.**

**Punjab State Power Corporation Ltd. & Anr.**

**... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 32 of 2015**

**In the matter of:**

**Talwandi Sabo Power Ltd.**

**... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **20<sup>th</sup> April, 2017.**

For Court Master